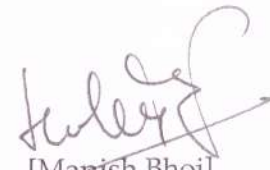


INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA
CONSTITUTION OF KOLKATA BENCHES FROM 12/01/2026 TO 15/01/2026
 [16/01/2026 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

"SMC" Bench (Hybrid)	Shri George Mathan, Judicial Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.2
"B" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "SMC" Bench)	Court Room No.2
"C" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "B" Bench)	Court Room No.2
"Guwahati" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Laxmi Prasad Sahu, Accountant Member (Hybrid Court Hearing after completion of Patna "Division" Bench) [14/01/2026 is Gazetted Holiday]	Court Room No.2
"A" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.3
"D" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "A" Bench)	Court Room No.3
"Patna" (SMC) Bench (Hybrid)	Shri Laxmi Prasad Sahu, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.4
"Patna" (Division) Bench (Hybrid)	Shri Laxmi Prasad Sahu, Accountant Member & Shri Sonjoy Sarma, Judicial Member (Hybrid Court Hearing after completion of Patna "SMC" Bench)	Court Room No.4
"Ranchi" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Ratnesh Nandan Sahay, Accountant Member (Hybrid Court Hearing at 02.30 P.M.)	Court Room No.4

Note : 1. Cuttack Bench will not function during this week.


 [Manish Bhoi]
 Assistant Registrar
 05/01/2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 12-JANUARY-2026 (MONDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 561/KOL/2024	2017-18	[A] P.C. DEY AND SON DISTRIBUTORS PRIVATE LIMITED	
2	ITA 215/KOL/2025	2016-2017	[A] ADDHYA FOREX (P) LTD.	
3	ITA 932/KOL/2025	2015-2016	[A] THE CENTRAL COOPERATIVE WELFARE SOCIETY LIMITED	
4	ITA 1200/KOL/2025	2016-2017	[A] M/S. ACTION TIE-UP PVT. LTD.	
5	ITA 1416/KOL/2025	2015-2016	[A] M/S. ACTION TIE-UP PVT. LTD.	
6	ITA 1731/KOL/2025	2015-16	[D] ACTION TIE-UP PRIVATE LIMITED	
7	ITA 1732/KOL/2025	2016-17	[D] ACTION TIE-UP PRIVATE LIMITED	
8	ITA 1645/KOL/2025	2015-2016	[A] ABC INDIA LIMITED	
9	ITA 1646/KOL/2025	2015-2016	[A] APE POWER PVT. LTD.	
10	ITA 1650/KOL/2025	2017-2018	[A] CONCORD FORTUNE MINERALS INDIA PVT. LTD.	
11	ITA 1653/KOL/2025	2012-2013	[A] CONTEMPORARY NEWS PVT. LTD.	
12	ITA 1654/KOL/2025	2012-2013	[A] DIVYA ELECTRONICS PVT. LTD.	
13	ITA 1665/KOL/2025	2020-21	[A] ANUPAM GUHA	
14	ITA 2029/KOL/2025	2012-2013	[A] ARYA ROADWAYS COMPANY PVT. LTD.	
15	ITA 2090/KOL/2025	2018-19	[A] BISWAS HOUSING PRIVATE LIMITED	
16	ITA 2095/KOL/2025	2017-2018	[A] BHAGWATI PRASAD RATHI	
17	ITA 2541/KOL/2025	2013-14	[D] M/S AMLUCKIE INVESTMENT COMPANY LIMITED	
18	ITA 2542/KOL/2025	2015-16	[D] M/S AMLUCKIE INVESTMENT COMPANY LIMITED	
19	ITA 2545/KOL/2025	2014-15	[D] DIVYA VINCOM PVT. LTD	
20	ITA 2563/KOL/2025	2023-2024	[A] ANURAG KYAL	
21	ITA 2565/KOL/2025	2023-2024	[A] BALKRISHAN KYAL	


Assistant Registrar
08-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 13-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 413/KOL/2023	2014-15	[A] COAL INDIA LIMITED	
2	ITA 1108/KOL/2023	2012-13	[A] SUNIL BARAN DEY.	
3	ITA 2386/KOL/2024	2020	[D] NETAI BHADRA	
4	CO 8/KOL/2025	2020-21	[A] NETAI BHADRA	
5	ITA 2405/KOL/2024	2015-16	[D] M/S. INLAND POWER LIMITED	
6	ITA 3/KOL/2025	2011-2012	[A] ARYA ROADWAYS COMPANY PVT. LTD.	
7	ITA 884/KOL/2025	2018-19	[D] EXPERION CAPITAL PRIVATE LIMITED	
8	ITA 983/KOL/2025	2020-2021	[A] DEBPARA TEA CO. LTD.	
9	ITA 1295/KOL/2025	2018-2019	[A] M/S. DARSHANLAL ANAND PRAKASH & SONS PVT. LTD.	
10	ITA 1505/KOL/2025	2021-22	[D] M/S. DEEPAK EXIM PRIVATE LIMITED	
11	ITA 1606/KOL/2025	2018-19	[D] DILIP KUMAR GHOSH	
12	CO 94/KOL/2025	2018-2019	[A] DILIP KUMAR GHOSH	
13	ITA 1707/KOL/2025	2013-14	[A] BSL LIMITED	
14	ITA 2050/KOL/2025	2017-18	[D] ARANGHATA UPENDRANAGAR SAMABAY KRISHI UNNAYAN SAMITY LIMITED	
15	ITA 2186/KOL/2025	2012-2013	[A] AEROLINK VINIMAY PVT. LTD.	
16	ITA 2201/KOL/2025	2013-2014	[A] DTC SECURITIES PRIVATE LIMITED	
17	ITA 2248/KOL/2025	2012	[D] CHURIWAL FINVEST PRIVATE LIMITED	


Assistant Registrar
08-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 14-JANUARY-2026 (WEDNESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 124/KOL/2024	2009-10	[A] RAHUL SPRINGS PRIVATE LIMITED	
2	ITA 125/KOL/2024	2013-14	[A] RAHUL SPRINGS PRIVATE LIMITED	
3	ITA 1626/KOL/2024	2012-2013	[A] SAHARA HEALTH AND EDUCATION SOCIETY	
4	ITA 2268/KOL/2024	2015-2016	[A] ALTIMATE PROJECTS PRIVATE LIMITED	
5	IT(SS)A 107/KOL/2025	2018-2019	[A] BELANI HOUSING DEVELOPMENT LIMITED	
6	ITA 450/KOL/2025	2014-15	[A] FOSSILS TRADE LINK PRIVATE LIMITED	
7	ITA 1179/KOL/2025	2015-2016	[A] BANWARI LAL AGRAWAL	
8	ITA 1180/KOL/2025	2016-2017	[A] BANWARI LAL AGRAWAL	
9	ITA 1181/KOL/2025	2019-2020	[A] BANWARI LAL AGRAWAL	
10	ITA 1182/KOL/2025	2020-2021	[A] BANWARI LAL AGRAWAL	
11	ITA 1183/KOL/2025	2021-2022	[A] BANWARI LAL AGRAWAL	
12	ITA 1184/KOL/2025	2022-2023	[A] BANWARI LAL AGRAWAL	
13	ITA 2103/KOL/2025	2017-2018	[A] BENGAL DISTRIBUTION HOUSE	
14	ITA 2105/KOL/2025	2019-2020	[A] EDEN ELEMENTS LLP	
15	ITA 2187/KOL/2025	2012-2013	[A] THE DAKSHIN DINAJPUR DISTRICT CENTRAL COOPERATIVE BANK LTD.	
16	ITA 2188/KOL/2025	2013-2014	[A] THE DAKSHIN DINAJPUR DISTRICT CENTRAL COOPERATIVE BANK LTD.	
17	ITA 2189/KOL/2025	2014-2015	[A] THE DAKSHIN DINAJPUR DISTRICT CENTRAL COOPERATIVE BANK LTD.	
18	ITA 2579/KOL/2025	2021-22	[A] BRIGHT IMPEX AND AGENCIES PVT. LTD	
19	ITA 2582/KOL/2025	2013-14	[A] DELTA DEALERS PRIVATE LIMITED	
20	ITA 2585/KOL/2025	2012-2013	[A] BMW INDUSTRIES LIMITED	
21	ITA 2586/KOL/2025	2015-2016	[A] BMW INDUSTRIES LIMITED	
22	ITA 2587/KOL/2025	2016-2017	[A] BMW INDUSTRIES LIMITED	
23	ITA 2591/KOL/2025	2021-2022	[A] BANGIYA GRAMIN VIKASH BANK (PRESENTLY KNOWN AS WEST BENGAL GRAMIN BANK)	
24	ITA 2592/KOL/2025	2022-2023	[A] BANGIYA GRAMIN VIKASH BANK (PRESENTLY KNOWN AS WEST BENGAL GRAMIN BANK)	


Assistant Registrar
08-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 15-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1814/KOL/2024	2013-2014	[A] M/S. AAKARSHAN MERCHANTS PVT. LTD.	
2	ITA 2029/KOL/2024	2013-14	[D] CHANDU SOMANI	
3	CO 65/KOL/2025	2013-2014	[A] CHANDU SOMANI	
4	ITA 2503/KOL/2024	2013-14	[D] SHANTI DEVI SOMANI	
5	CO 63/KOL/2025	2013-2014	[A] SHANTI DEVI SOMANI	
6	ITA 193/KOL/2025	2012-13	[A] CHITRAKOOT TRADELINE PRIVATE LIMITED	
7	ITA 671/KOL/2025	2018-19	[A] ASHISH KOCHAR	
8	ITA 1003/KOL/2025	2014-15	[D] BANDHAN FINANCIAL SERVICES LIMITED	
9	ITA 1253/KOL/2025	2017-18	[D] DILIP KUMAR GHOSH	
10	CO 74/KOL/2025	2017-18	[A] DILIP KUMAR GHOSH	
11	ITA 1260/KOL/2025	2012-2013	[A] ASTBHUJA DEALTRADE PRIVATE LIMITED	
12	ITA 1336/KOL/2025	2010-11	[A] DALMIA DEVCON PVT. LTD.	
13	ITA 1586/KOL/2025	2022-2023	[A] ANIRUDH KOTHARI (HUF)	
14	ITA 1599/KOL/2025	2016-17	[D] AVIMA EXPORTS PRIVATE LIMITED	
15	ITA 2602/KOL/2025	2012-2013	[A] ARUN DISTRIBUTORS PVT. LTD.	
16	ITA 2605/KOL/2025	2015-2016	[A] BRAJBHUMI NIRMAAN PRIVATE LIMITED	
17	ITA 2607/KOL/2025	2017-2018	[A] ANITA BASAK	
18	ITA 2611/KOL/2025	2021-22	[D] M/S ARISSAN POWER LIMITED	


Assistant Registrar
08-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 12-JANUARY-2026 (MONDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID-RON-RRQO-ANT (AFTER COMPLETION OF SMC BENCH)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 211/KOL/2022	2015-16	[A] INTERNATIONAL SEAPORT (HALDIA) PVT. LTD.	
2	ITA 212/KOL/2022	2016-17	[A] M/S. INTERNATIONAL SEAPORTS (HALDIA) PVT. LTD.	
3	ITA 1440/KOL/2024	2018-2019	[A] M/S. KARVA AUTOMART LTD.	
4	ITA 2259/KOL/2024	2014-2015	[A] TAPAN DAS	
5	ITA 234/KOL/2025	2019-20	[A] GRAPHITE INDIA LIMITED	
6	ITA 1288/KOL/2025	2018-19	[D] GOUTAM PAL	
7	CO 84/KOL/2025	2018-2019	[A] GOUTAM PAL	
8	ITA 1300/KOL/2025	2013-2014	[A] GIELLE INVESTMENTS LIMITED	
9	ITA 2544/KOL/2025	2014-15	[D] KAIZEN AGRO INFRABUILD LIMITED	
10	ITA 2548/KOL/2025	2023-24	[D] JAI LAXMI CEMENT COMPANY PRIVATE LIMITED	
11	ITA 2549/KOL/2025	2013-14	[D] M/S HERALD COMMERCE LTD	
12	ITA 2558/KOL/2025	2014-2015	[A] KMALESH AGARWAL	


Assistant Registrar
08-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 13-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID-RON-RRQO-ANT (AFTER COMPLETION OF SMC BENCH)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 247/KOL/2024	2018-19	[D] SACHIN ARVIND MEHTA	
2	ITA 886/KOL/2025	2025-2026	[A] LIONS CLUB OF DURGAPUR	
3	ITA 1843/KOL/2025	2013-14	[D] GCM SECURITIES LIMITED	
4	ITA 2113/KOL/2025	2014-15	[D] GCM SECURITIES PVT LTD	
5	ITA 2154/KOL/2025	2016-2017	[A] ITC LIMITED	
6	ITA 2341/KOL/2025	2017-2018	[A] LEMON CONSTRUCTIONS PVT. LTD.	
7	ITA 2340/KOL/2025	2022-2023	[A] JAYA CHANDRA	
8	ITA 2575/KOL/2025	2020-2021	[A] LIPZICK CONSTRUCTIONS PRIVATE LIMITED	
9	ITA 2576/KOL/2025	2013-2014	[A] GOAL ORIENTED TRADE LINK PVT. LTD.	
10	ITA 2577/KOL/2025	2016-2017	[A] HAPPY SUPPLIERS PVT. LTD., (MERGED WITH RISHI SECURITIES & FINANCE PRIVATE LIMITED)	
11	ITA 2578/KOL/2025	2021-2022	[A] HAPPY SUPPLIERS PVT. LTD., (MERGED WITH RISHI SECURITIES & FINANCE PRIVATE LIMITED)	


Assistant Registrar
08-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF B BENCH FOR 14-JANUARY-2026 (WEDNESDAY)

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID-ROD-RRQO-ANT (AFTER COMPLETION OF SMC BENCH)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 281/KOL/2024	2017-18	[A] SHAMIM KHAN	
2	ITA 2174/KOL/2024	2014-15	[A] RICHA PODDAR	
3	BMA 7/KOL/2025	2018-19	[D] AJAY KUMAR MALL	
4	BMA 8/KOL/2025	2018-19	[D] AJAY KUMAR MALL	
5	ITA 267/KOL/2025	2014-2015	[A] HALDIRAM BHUJIAWALA LIMITED	
6	ITA 784/KOL/2025	2021-22	[D] LAXMAN SARAF	
7	ITA 946/KOL/2025	2015-2016	[A] KISHAN GOPAL MOHTA	
8	ITA 1887/KOL/2025	2015-2016	[A] SHRI GAURAV AGARWAL	
9	ITA 2593/KOL/2025	2022-2023	[A] LUDLOW JUTE AND SPECIALITIES LIMITED	
10	ITA 2594/KOL/2025	2018-2019	[A] GURUKUL HOMES PRIVATE LIMITED	


Assistant Registrar
08-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 15-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID-RON-RRQO-ANT (AFTER COMPLETION OF SMC BENCH)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 117/KOL/2015	2010-2011	[A] MPS GREENERY DEVELOPERS LTD.	
2	IT(SS)A 124/KOL/2015	2010-2011	[D] M/S MPS GREENERY DEVELOPERS LTD.	
3	BMA 9/KOL/2025	2018-2019	[A] SUNDRU BHAGWANDAS HIRANANDANI	
4	BMA 10/KOL/2025	2019-20	[D] MITA A PATEL	
5	ITA 305/KOL/2025	2017-2018	[A] KISARA BUILDERS PVT LTD	
6	ITA 1411/KOL/2025	2018-2019	[A] M/S. GAGAN FERROTECH LTD.	
7	ITA 1412/KOL/2025	2019-2020	[A] M/S. GAGAN FERROTECH LTD.	
8	ITA 1413/KOL/2025	2021-2022	[A] M/S. GAGAN FERROTECH LTD.	
9	ITA 1855/KOL/2025	2021-2022	[A] INDRAJIT ROY	
10	ITA 1876/KOL/2025	2019-20	[D] JAJODIA FINANCE LIMITED	
11	ITA 1877/KOL/2025	2020-21	[D] JAJODIA FINANCE LIMITED	
12	ITA 1878/KOL/2025	2022-23	[D] JAJODIA FINANCE LIMITED	
13	ITA 2601/KOL/2025	2015-2016	[A] ISHAAN METPLAST SYNERGY LTD.	


Assistant Registrar
08-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 12-JANUARY-2026 (MONDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT TIME: AFTER COMPLETION OF "B" BENCH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 140/KOL/2019	2014-15	[A] AKZO NOBEL INDIA LTD.	
2	ITA 14/KOL/2020	2015-16	[A] AKZO NOBEL INDIA LTD.	
3	ITA 228/KOL/2021	2016-17	[A] AKZO NOBEL INDIA LTD.	
4	ITA 190/KOL/2022	2017-18	[A] AKZO NOBEL INDIA LTD.	
5	ITA 212/KOL/2023	2018-19	[A] AKZO NOBEL INDIA LIMITED	
6	ITA 1987/KOL/2024	AY 2020-21	[A] AKZO NOBEL INDIA LIMITED	
7	ITA 415/KOL/2023	2016-17	[A] SARITA RATHI	
8	ITA 1767/KOL/2024	2014-2015	[A] RAMNATH SAHA	
9	ITA 2358/KOL/2024	2014-2015	[A] SEN FERRO ALLOYS (P) LTD.	
10	ITA 2359/KOL/2024	2015-2016	[A] SEN FERRO ALLOYS (P) LTD.	
11	ITA 45/KOL/2025	2021-22	[A] SOLEX CHEMICALS PRIVATE LIMITED	
12	ITA 333/KOL/2025	2016-2017	[A] OM PRAKASH SHAW, LEGAL REPRESENT ANUPAM SHAW	


Assistant Registrar
08-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 13-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT TIME: AFTER COMPLETION OF "B" BENCH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 26/KOL/2017	2012-2013	[A] SICPA INDIA PRIVATE LIMITED (TRANSFER MATTER)	
2	ITA 987/KOL/2025	1997-98	[A] MUFG BANK, LTD. (EARLIER KNOWN AS THE BANK OF TOKYO MITSUBISHI, LIMITED)	
3	ITA 988/KOL/2025	1999-2000	[A] MUFG BANK, LTD. (EARLIER KNOWN AS THE BANK OF TOKYO MITSUBISHI, LIMITED)	
4	ITA 2220/KOL/2025	2014-15	[A] GANGA ELECTROCAST LIMITED	
5	ITA 2572/KOL/2025	2011-12	[A] NARAYAN BARTER PRIVATE LIMITED	
6	ITA 2573/KOL/2025	2025-2026	[A] SREE NIRMALANDA ASHRAM DEVELOPMENT TRUST	


Assistant Registrar
08-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 14-JANUARY-2026 (WEDNESDAY)**

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID: RON-RRQO-ANT TIME: AFTER COMPLETION OF "B" BENCH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 82/KOL/2018	2013-14	[A] M/S. LINDE INDIA LIMITED (FORMERLY BOC INDIA LIMITED)	
2	ITA 193/KOL/2019	2014-15	[A] M/S LINDE INDIA LTD.	
3	ITA 2521/KOL/2019	2015-16	[A] M/S LINDE INDIA LTD.	
4	ITA 229/KOL/2021	2016-17	[A] M/S LINDE INDIA LIMITED (FORMERLY BOC INDIA LIMITED)	
5	ITA 673/KOL/2022	2012-2013	[D] M/S. ASHIKA STOCK BROKING LTD.	
6	ITA 1082/KOL/2024	2013-2014	[A] CRAWFORD MARKETING PVT. LTD.	
7	ITA 1131/KOL/2024	2012-13	[A] SHREE SALASAR COMMERCIAL COMPANY PRIVATE LIMITED	
8	ITA 1519/KOL/2024	2017-2018	[A] M/S. STARBURST MOTORS PVT. LTD.	
9	ITA 1388/KOL/2024	2011-2012	[A] RITA DAS	
10	ITA 1389/KOL/2024	2011-2012	[A] RITA DAS	
11	ITA 1764/KOL/2024	2018-2019	[A] PAWAN KUMAR GOYAL	
12	ITA 1763/KOL/2024	2017-2018	[A] PAWAN KUMAR GOYAL	
13	ITA 1101/KOL/2025	2017-18	[D] MONICA DISTRIBUTORS PRIVATELIMITED	
14	ITA 2600/KOL/2025	2021-22	[D] SHYAM SEL AND POWER LIMITED	
15	ITA 1794/KOL/2025	2018-2019	[A] NUTAN SARADA HIMGHAR	


Assistant Registrar
08-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 15-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT TIME: AFTER COMPLETION OF "B" BENCH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 67/KOL/2018	2009-10	[A] GRAPHITE INDIA LTD.	
2	CO 68/KOL/2018	2010-11	[A] GRAPHITE INDIA LTD.	
3	CO 69/KOL/2018	2011-12	[A] GRAPHITE INDIA LTD.	
4	CO 80/KOL/2018	2012-13	[A] M/S. GRAPHITE INDIA LTD.	
5	CO 70/KOL/2018	2013-14	[A] GRAPHITE INDIA LTD.	
6	ITA 475/KOL/2018	2009-10	[D] M/S. GRAPHITE INDIA LTD.	
7	ITA 477/KOL/2018	2011-12	[D] M/S. GRAPHITE INDIA LTD.	
8	ITA 476/KOL/2018	2010-11	[D] M/S. GRAPHITE INDIA LTD.	
9	ITA 478/KOL/2018	2013-14	[D] M/S. GRAPHITE INDIA LTD.	
10	ITA 1076/KOL/2018	2012-13	[D] M/S. GRAPHITE INDIA LTD.	
11	ITA 1983/KOL/2024	2011-12	[D] ADHUNIK CEMENT LIMITED	
12	CO 45/KOL/2024	2011-12	[A] DALMIA CEMENT (BHARAT) LIMITED ADHUNIK CEMENT LIMITED	
13	ITA 984/KOL/2025	2020-2021	[A] MALDA DISTRICT CENTRAL COOPERATIVE BANK LTD.	
14	ITA 1131/KOL/2025	2013-14	[D] MALDA DISTRICT CENTRAL COOPERATIVE BANK LTD	
15	ITA 1341/KOL/2025	2014-15	[D] MAITHAN COAL COMPANY PRIVATE LIMITED (E-FILING)	
16	ITA 1342/KOL/2025	2015-16	[D] MAITHAN COAL COMPANY PRIVATE LIMITED (E-FILING)	
17	CO 91/KOL/2025	2014-2015	[A] MAITHAN COAL COMPANY PRIVATE LIMITED	
18	CO 92/KOL/2025	2015-2016	[A] MAITHAN COAL COMPANY PRIVATE LIMITED	
19	ITA 2052/KOL/2025	2013-2014	[A] MOHAN GLOBAL BUSINESS PVT. LTD.	
20	ITA 2063/KOL/2025	2017-2018	[A] NAVIN KUMAR BHARTIA	
21	ITA 2074/KOL/2025	2023-2024	[A] MIHJAM EDUCATIONAL TRUST	
22	ITA 2603/KOL/2025	2011-2012	[A] MARK STEELS LIMITED	
23	ITA 2609/KOL/2025	2019-20	[D] MAAN STEEL & POWER LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 12-JANUARY-2026 (MONDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID= XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1360/KOL/2025	2020-2021	[A] M/S. SPS STEELS ROLLING MILLS LTD.	
2	ITA 1539/KOL/2025	2020-21	[D] SPS STEELS ROLLING MILLS LIMITED	
3	ITA 2533/KOL/2025	2014-2015	[A] SUSHANTA GHOSH	
4	ITA 2535/KOL/2025	2017-2018	[A] RANJANA SEN	
5	ITA 2536/KOL/2025	2017-2018	[A] RANJANA SEN	
6	ITA 2537/KOL/2025	2016-17	[D] M/S R S FUEL PRIVATE LIMITED	
7	ITA 2538/KOL/2025	2017-18	[D] M/S R S FUEL PRIVATE LIMITED	
8	ITA 2539/KOL/2025	2019-20	[D] M/S R S FUEL PRIVATE LIMITED	
9	ITA 2540/KOL/2025	2021-22	[D] M/S R S FUEL PRIVATE LIMITED	
10	ITA 2543/KOL/2025	2023-24	[D] RAJLAKSHMI MARKETING PRIVATE LIMITED	
11	ITA 2547/KOL/2025	2022-23	[D] RAGHIB ALI	
12	CO 2/KOL/2026	2014-15	[A] SIDDHESHWARI VYAPAAR PRIVATE LIMITED	
13	CO 3/KOL/2026	2015-2016	[A] SIDDHESHWARI VYAPAAR PRIVATE LIMITED	
14	ITA 2550/KOL/2025	2014-15	[D] M/S SIDDHESHWARI VYAPAAR PRIVATE LIMITED	
15	ITA 2551/KOL/2025	2015-16	[D] M/S SIDDHESHWARI VYAPAAR PRIVATE LIMITED	
16	ITA 2554/KOL/2025	2011-12	[A] SUBH TIE-UP PRIVATE LIMITED	
17	ITA 2555/KOL/2025	2013-2014	[A] SHANKAR AGARWAL	
18	ITA 2556/KOL/2025	2014-2015	[A] SHANKAR AGARWAL	
19	ITA 2557/KOL/2025	2015-2016	[A] SHANKAR AGARWAL	
20	ITA 2560/KOL/2025	2016-2017	[A] UNISYS SOFTWARES AND HOLDINGS INDUSTRIES LTD.	
21	ITA 2562/KOL/2025	2023-2024	[A] RISHI KYAL	
22	ITA 2564/KOL/2025	2023-2024	[A] RAHUL KYAL	
23	ITA 2566/KOL/2025	2023-2024	[A] UMESH KYAL	
24	ITA 2567/KOL/2025	2020-2021	[A] SREEMA ASSOCIATES PVT. LTD.	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 13-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID= XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1419/KOL/2025	2022-23	[A] VERSUNI INDIA HOME SOLUTIONS LIMITED (FORMERLY KNOWN AS PHILIPS DOMESTIC APPLIANCES INDIA LIMITED)	
2	ITA 1454/KOL/2025	2014-15	[D] SAPPHIRE GLOBAL FINANCE (P) LTD	
3	ITA 1506/KOL/2025	2015-16	[D] SAPPHIRE GLOBAL FINANCE PRIVATE LIMITED	
4	ITA 1590/KOL/2025	2016-17	[D] SAPPHIRE GLOBAL FINANCE PRIVATE LIMITED	
5	ITA 1711/KOL/2025	2012-2013	[A] VRISHAH SERVICES PVT. LTD.	
6	ITA 1715/KOL/2025	2018-2019	[A] SUDESH CHANDER TALWAR	
7	ITA 1718/KOL/2025	2012-2013	[A] M/S. TRUTHFUL VINTRADE PRIVATE LIMITED	
8	ITA 1719/KOL/2025	2009-2010	[A] SAVERA COMMOTRADE PRIVATE LIMITED	
9	ITA 1720/KOL/2025	2021-2022	[A] TATA CONSUMER PRODUCTS LIMITED	
10	ITA 1768/KOL/2025	2016-2017	[A] TAPAS KUMAR YADAV	
11	ITA 1974/KOL/2025	2017-2018	[A] RISING FASHION TRADERS PRIVATE LIMITED	
12	ITA 1978/KOL/2025	2017-2018	[A] SUSHIL KUMAR GANERIWALA	
13	ITA 2125/KOL/2025	2012-2013	[A] SUBHLAKSHMI VANIJYA PVT. LTD.	
14	ITA 2119/KOL/2025	2020-21	[D] M/S SPML INFRA LIMITED	
15	ITA 2118/KOL/2025	2017-18	[D] M/S SPML INFRA LIMITED	
16	ITA 2571/KOL/2025	2010-11	[D] WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LTD	
17	ITA 1077/KOL/2025	2015-2016	[A] PALANHAR DISTRIBUTORS PRIVATE LIMITED	
18	ITA 1409/KOL/2023	2012-13	[A] PARAMA CONSTRUCTION PVT. LTD.	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 14-JANUARY-2026 (WEDNESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID= XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1026/KOL/2023	2018-19	[D] UCO BANK LIMITED	
2	ITA 1274/KOL/2019	2015-16	[D] M/S UCO BANK	
3	ITA 1810/KOL/2025	2013-14	[A] VIKASH AGARWAL	
4	ITA 185/KOL/2018	2013-14	[A] UCO BANK	
5	ITA 1959/KOL/2025	2016-17	[A] SANJAY K KUMAR AGARWAL	
6	ITA 2088/KOL/2025	2016-17	[D] PANKAJ KANKARIA	
7	ITA 2094/KOL/2025	2017-2018	[A] SAKTINAGAR SAMABAY KRISHI UNNAYAN SAMITY LTD.	
8	ITA 2183/KOL/2025	2011-2012	[A] VRISHAH SERVICES PVT. LTD.	
9	ITA 2584/KOL/2025	2017-2018	[A] SAMSKAR FINANCIAL SERVICES PRIVATE LIMITED	
10	ITA 2588/KOL/2025	2017-2018	[A] SUMITRA DEVI BIHANI	
11	ITA 2589/KOL/2025	2013-2014	[A] THAR STONE EXPO INDIA PRIVATE LIMITED	
12	ITA 2590/KOL/2025	2014-2015	[A] USHA AGARWAL	
13	ITA 2597/KOL/2025	2022-2023	[A] SUJAL EXIM (INDIA) PRIVATE LIMITED	
14	ITA 2599/KOL/2025	2015-16	[D] PERFECT WAHERS & FASTENERS (P) LTD	
15	ITA 318/KOL/2018	2013-14	[D] M/S. UCO BANK	
16	ITA 319/KOL/2018	2014-15	[D] M/S. UCO BANK	
17	ITA 364/KOL/2018	2014-15	[A] UCO BANK	
18	ITA 507/KOL/2023	2018-19	[A] UCO BANK.	
19	ITA 790/KOL/2019	2015-16	[A] M/S. UCO BANK	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 15-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID= XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1851/KOL/2025	2013-14	[D] TORAN VYAPAR PVT. LTD.	
2	ITA 1559/KOL/2025	2014-15	[D] TORAN VYAPAR PVT. LTD	
3	CO 87/KOL/2025	2013-2014	[A] TORAN VYAPAR PVT. LTD.	
4	CO 88/KOL/2025	2014-2015	[A] TORAN VYAPAR PVT. LTD	
5	ITA 456/KOL/2025	2017-18	[A] PARTHAPRATIM DUTTA ROY	
6	ITA 846/KOL/2025	2017-18	[D] SUMIT DUTTA	
7	ITA 879/KOL/2025	2010-2011	[A] RAN INTERNATIONAL PRIVATE LIMITED	
8	ITA 899/KOL/2025	2014-2015	[A] PANKAJ MALOO	
9	ITA 1369/KOL/2025	2021-2022	[A] RADHA KOTHARI	
10	ITA 1857/KOL/2025	2011-2012	[A] SANJAY KUMAR AGARWAL	
11	ITA 2098/KOL/2025	2018-19	[D] SHREE MATA FINANCE PRIVATE LIMITED	
12	ITA 2108/KOL/2025	2016-17	[D] SHREE MATA FINANCE PVT LTD	
13	ITA 2112/KOL/2025	2017-18	[D] SHREE MATA FINANCE PVT LTD	
14	ITA 2500/KOL/2025	2012-2013	[A] VIJAYA MOTELS PVT. LTD.	
15	ITA 2604/KOL/2025	2019-2020	[A] M/S. SHANTANU CARFIL (DISSOLVED FIRM)	
16	ITA 2610/KOL/2025	2021-22	[D] RAJESH AUTO MERCHANDISE PRIVATE LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 12-JANUARY-2026 (MONDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
IN COURT ROOM 2****GOOGLE MEETING ID= RON-RRQO-ANT, TIME= 10:30AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 490/KOL/2020	2012-13	[A] SUPER TRADING COMPANY	
2	ITA 751/KOL/2024	2015-15	[A] M/S MAA TRAVELS	
3	ITA 915/KOL/2024	2017-18	[A] SUVASIS PANJA	
4	ITA 1541/KOL/2024	2011	[D] MAHABIR PRASAD DUDHANI	
5	ITA 1546/KOL/2024	2014-2015	[A] QUEST HEIGHTS PVT. LTD.	
6	ITA 1766/KOL/2024	2012-13	[D] POOBONG PLANTATION PVT LTD.	
7	ITA 2474/KOL/2024	2018-2019	[A] M/S. CLC TANNERS ASSOCIATION	
8	ITA 2480/KOL/2024	2012-2013	[A] ALOK DROLIA	
9	ITA 2689/KOL/2024	2017-18	[A] ABHILASHA KUMAR	
10	ITA 2691/KOL/2024	2016-17	[A] STATE BANK OF INDIA NALIKUL BRANCH	
11	ITA 100/KOL/2025	2011-2012	[A] SUDHA SUREKA	
12	ITA 363/KOL/2025	2024-25	[A] RAJIV PASARI FAMILY BENEFICIARY TRUST	
13	ITA 379/KOL/2025	2014-15	[A] SHRI MANOJ KUMAR DAGA	
14	ITA 407/KOL/2025	2013-14	[A] VIVEK TRACOM PVT. LTD.	
15	ITA 560/KOL/2025	2006-07	[A] PRASUN KUMAR ROY	
16	ITA 561/KOL/2025	2007-08	[A] PRASUN KUMAR ROY	
17	ITA 646/KOL/2025	2024-25	[A] DALI KUNDU EDUCATIONAL TRUST	
18	ITA 736/KOL/2025	2018-2019	[A] MIRGODA PADUBAR MATRIBHANDAR SAMABAY KRISHI UNNAYAN SAMITY LTD.	
19	ITA 821/KOL/2025	2017-2018	[A] SRIMA HP GAS GRAMIN VITRAK	
20	ITA 889/KOL/2025	2015-2016	[A] RAVI KUMAR PRASAD	
21	ITA 1140/KOL/2025	2017-2018	[A] SHEELA LADHANIA	
22	ITA 1237/KOL/2025	2014-2015	[A] NARAYANI UDYOG PRIVATE LIMITED	
23	ITA 1350/KOL/2025	2021-2022	[A] SRI ANJAN BOSE	
24	ITA 1607/KOL/2025	2019-2020	[A] PRINCE MAITY	
25	ITA 1785/KOL/2025	2017-2018	[A] AMBASSADOR HOUSE	
26	ITA 1795/KOL/2025	2017-2018	[A] N.C. HORE	
27	ITA 1832/KOL/2025	2017-2018	[A] MITHU DALUI L/H OF LATE SOUMYABRATA DALUI	
28	ITA 1835/KOL/2025	2018-2019	[A] NIMCHA COLLIERY EMPLOYEES COOPERATIVE CREDIT SOCIETY LIMITED	
29	ITA 2028/KOL/2025	2017-2018	[A] UJJWAL KUMAR SHAW	
30	ITA 2047/KOL/2025	2015-2016	[A] GOVINDA KUMAR SARKAR	

CAUSE LIST OF SMC BENCH FOR 12-JANUARY-2026 (MONDAY)

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
IN COURT ROOM 2**

GOOGLE MEETING ID= RON-RRQO-ANT, TIME= 10:30AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
31	ITA 2051/KOL/2025	2011-12	[A] PROVISION DISTRIBUTORS PVT. LTD NOW MERGED WITH INNOVATORS BUILDING PRODUCTS PRIVATE LIMITED	
32	ITA 2115/KOL/2025	2017-2018	[A] OUTLOOK VINTRADE PRIVATE LIMITED	
33	ITA 2289/KOL/2025	2013-2014	[A] HARI SADHAN SENAPATI	
34	ITA 2290/KOL/2025	2014-2015	[A] HARI SADHAN SENAPATI	
35	ITA 2429/KOL/2025	2014-2015	[A] S M ENCLAVE PVT. LTD.	
36	ITA 2433/KOL/2025	2013-14	[A] RAINA VYAPAAR PRIVATE LIMITED	
37	ITA 2435/KOL/2025	2012	[D] MUCHIPARA CONSUMERS CO-OPERATIVE STORES LTD	
38	ITA 2441/KOL/2025	2018-2019	[A] MALDA GRIHA VATIKA PVT. LTD.	
39	ITA 2459/KOL/2025	2017-18	[A] KAMLESH SINGH	
40	ITA 2487/KOL/2025	2015-2016	[A] BIBEKANANDA PANDA	
41	ITA 2534/KOL/2025	2012-2013	[A] MUKUND OIL MILLS PVT. LTD.	
42	ITA 2546/KOL/2025	2013-14	[D] ACCORD TRACON PRIVATE LIMITED	
43	ITA 2552/KOL/2025	2018-19	[A] MALABIKA RAY	
44	ITA 2553/KOL/2025	2012-2013	[A] ASHA DEVI MOHTA	
45	ITA 2559/KOL/2025	2015-2016	[A] TIRUMALA PROJECTS PVT. LTD.	
46	ITA 2561/KOL/2025	2018-2019	[A] GOPAL SAMANTA	
47	ITA 2615/KOL/2025	2019-2020	[A] NARESH CHANDRA MALLICK	
48	ITA 2620/KOL/2025	2015-2016	[A] LIFEWOOD HORTICULTURE PRIVATE LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF SMC BENCH FOR 13-JANUARY-2026 (TUESDAY)

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
IN COURT ROOM 2**

GOOGLE MEETING ID= RON-RRQO-ANT, TIME= 10:30AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 684/KOL/2024	2020-21	[A] BISHNUPUR ROWTARA PRIMARY AGRICULTURE CO-OPERATIVE CREDIT SOCIETY LTD.	
2	ITA 1194/KOL/2024	2011-2012	[A] M/S. SAGUN SALES PVT. LTD.	
3	ITA 1602/KOL/2024	2014-15	[D] PACE TRADELINKS PVT LTD	
4	ITA 1605/KOL/2024	2013-2014	[A] HARSH KUMAR LATH	
5	ITA 1682/KOL/2024	2017-2018	[A] VIJAY KUMAR KEJRIWAL	
6	ITA 2177/KOL/2024	2012-13	[D] M/S. FAITHFUL TRADERS PRIVATE LIMITED	
7	ITA 2519/KOL/2024	2015-2016	[A] M/S. PLUTO REALTORS PVT. LTD. (SINCE MERGED WITH DARSHITA BUILDTECH PVT. LTD.)	
8	ITA 2520/KOL/2024	2016-2017	[A] M/S. PLUTO REALTORS PVT. LTD.(SINCE MERGED WITH DARSHITA BUILDTECH PVT. LTD.)	
9	ITA 2554/KOL/2024	2021-2022	[A] NAGRI FARM TEA COMPANY LTD.	
10	ITA 2586/KOL/2024	2017-18	[A] MANISH BERLIA	
11	ITA 481/KOL/2025	2017-18	[D] DINESH AGARWAL	
12	ITA 526/KOL/2025	2014-2015	[A] KINGFISHER EXIM PVT. LTD.	
13	ITA 674/KOL/2025	2013-2014	[A] ADNAN RAHMAT	
14	ITA 712/KOL/2025	2012-13	[A] AKSHAT AGARWAL	
15	ITA 714/KOL/2025	2016-17	[A] ARABINDA KONAR	
16	ITA 1277/KOL/2025	2017-2018	[A] LAL BAHADUR LAL KARAN SHAW (SINCE BEEN DISSOLVED)	
17	ITA 1306/KOL/2025	2018-2019	[A] HANUMAN AGRO INDUSTRIES LTD.	
18	ITA 1634/KOL/2025	2017-2018	[A] MUKUND EQUITY DEALERS PRIVATE LIMITED	
19	ITA 1635/KOL/2025	2011-2012	[A] ROSHAN AGENCIES PRIVATE LTD.	
20	ITA 1695/KOL/2025	2018-2019	[A] NITESH NATHANY	
21	ITA 1696/KOL/2025	2017-2018	[A] RAKESH KUMAR AGARWAL	
22	ITA 1749/KOL/2025	2017-2018	[A] MIHILAL SEKH	
23	ITA 1766/KOL/2025	2018-2019	[A] RAHUL SINGH	
24	ITA 1777/KOL/2025	2010-2011	[A] FLIGHTPATH AVIATION INSTITUTE PVT. LTD.	
25	ITA 1820/KOL/2025	2017-2018	[A] CONTEMPORARY INDUSTRIES LTD.	
26	ITA 1822/KOL/2025	2013-2014	[A] OVERSURE CONSTRUCTIONS PVT. LTD.	
27	ITA 1824/KOL/2025	2022-2023	[A] HARIHAR DUTT MEMORIAL TRUST	
28	ITA 1850/KOL/2025	2015-2016	[A] BASUDEBPUR UTTARBARH SAMABAY KRISHI UNNAYAN SAMITY LTD.	
29	ITA 1852/KOL/2025	2017-2018	[A] SUMIT KUMAR GUPTA	
30	ITA 2002/KOL/2025	2014-2015	[A] RAJSHREE BIHANI	

CAUSE LIST OF SMC BENCH FOR 13-JANUARY-2026 (TUESDAY)

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
IN COURT ROOM 2**

GOOGLE MEETING ID= RON-RRQO-ANT, TIME= 10:30AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
31	ITA 2016/KOL/2025	2017-2018	[A] PRIYANKA DAS SARKAR	
32	ITA 2055/KOL/2025	2018-2019	[A] SAB CREATORS PVT. LTD.	
33	ITA 2084/KOL/2025	2013-2014	[A] GUPTA HOLDINGS PVT. LTD.	
34	ITA 2089/KOL/2025	2020-2021	[A] BRINDA DAGA	
35	ITA 2096/KOL/2025	2009-2010	[A] VISHNU COMMODITIES PVT. LTD.	
36	ITA 2099/KOL/2025	2024-25	[A] KHEMANI CHARITABLE TRUST	
37	ITA 2258/KOL/2025	2017-2018	[A] INDU KAPOOR	
38	ITA 2261/KOL/2025	2012-2013	[A] CONVERGENCE CONTACT CENTRE PVT. LTD.	
39	ITA 2271/KOL/2025	2024-2025	[A] SRI SANTOSH SALAMPURIA	
40	ITA 2272/KOL/2025	2018-2019	[A] DUCKBANGLOW PARA SPARK WELFARE SOCIETY	
41	ITA 2328/KOL/2025	2017-18	[A] DEBARATA DUTTA	
42	ITA 2363/KOL/2025	2015-2016	[A] VASUNDHARA FLORICULTURE LTD.	
43	ITA 2499/KOL/2025	2017-2018	[A] ARVIND KUMAR JAISWAL	
44	ITA 2568/KOL/2025	2022-23	[D] KISHORE AGARWAL	
45	ITA 2569/KOL/2025	2022-23	[D] KAMAL AGARWAL	
46	ITA 2570/KOL/2025	2017-18	[A] DHANANJOY DAS ADHIKARI	
47	ITA 2574/KOL/2025	2022-2023	[A] ASHOK KUMAR MONDAL	
48	ITA 2643/KOL/2025	2020-2021	[A] KHUSHBOO SHAH	
49	ITA 2648/KOL/2025	2014-2015	[A] BHAVATARINI REFRIGERATION	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 14-JANUARY-2026 (WEDNESDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
IN COURT ROOM 2****GOOGLE MEETING ID= RON-RRQO-ANT, TIME= 10:30AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 638/KOL/2023	2010-11	[A] KARTICK CHANDRA HAIT	
2	ITA 687/KOL/2023	2014-15	[A] KARTICK CHANDRA HAIT	
3	ITA 1999/KOL/2024	2013-14	[A] DYNAMO REALCON PVT. LTD.	
4	ITA 2675/KOL/2024	2012-13	[A] EKTA TANTIA	
5	ITA 349/KOL/2025	2012-13	[A] VASUDEO JAGWANI	
6	ITA 458/KOL/2025	2020-21	[A] GOBARHANRA SAMABAY KRISHI UNNAYAN SAMITY LIMITED	
7	ITA 747/KOL/2025	2013-2014	[D] HKC TECHIND PRIVATE LIMITED	
8	ITA 999/KOL/2025	2013-14	[D] MACHINERY AGENCIES	
9	ITA 1030/KOL/2025	2014-15	[D] MACHINERY AGENCES	
10	ITA 1278/KOL/2025	2017-2018	[A] SABITA JAIN	
11	ITA 1425/KOL/2025	2017-2018	[A] BHARAT G DOSHI	
12	ITA 1429/KOL/2025	2018-2019	[A] M/S. DHANBAD MINERALS PVT. LTD.	
13	ITA 1465/KOL/2025	2019-2020	[A] MIRGODA PADUBAR MATRIBHANDAR SAMABAY KRISHI UNNAYAN SAMITY LTD.	
14	ITA 1534/KOL/2025	2023-2024	[A] BELARI SRI RAMKRISHNA ASHRAM	
15	ITA 1542/KOL/2025	2015-2016	[A] ANITA DEVI BAGADIA	
16	ITA 1543/KOL/2025	2013-14	[A] DURGESH VANIJYA PVT LTD	
17	ITA 1938/KOL/2025	2016-2017	[A] RAM AWATAR BANKA	
18	ITA 1976/KOL/2025	2012-2013	[A] SANJAY KUMAR PRASAD	
19	ITA 2072/KOL/2025	2013-2014	[A] GITA GHATAK	
20	ITA 2111/KOL/2025	2017-2018	[A] MAN MOHAN GOENKA	
21	ITA 2120/KOL/2025	2018-2019	[A] HOTELS DIAMOND GLORY PVT. LTD.	
22	ITA 2132/KOL/2025	2017-2018	[A] KAINJALI LAMAGAON GPSKUS LTD.	
23	ITA 2147/KOL/2025	2017-2018	[A] SUBIR KUMAR GHOSH	
24	ITA 2295/KOL/2025	2018-19	[A] SANTOSH KUMAR GUPTA	
25	ITA 2296/KOL/2025	2012-13	[D] SAROJESH CHANDRA MUKHERJEE	
26	ITA 2304/KOL/2025	2304	[A] INDRAJIT KAR	
27	ITA 2369/KOL/2025	2017-2018	[A] AMITAVA SIL	
28	ITA 2377/KOL/2025	2020-2021	[A] MANOJ SHAW	
29	ITA 2378/KOL/2025	2004-2005	[A] BENGANI EXPORTS INDIA PRIVATE LIMITED	
30	ITA 2451/KOL/2025	2014-2015	[A] DEVANSH TRADE LINK PRIVATE LIMITED	

CAUSE LIST OF SMC BENCH FOR 14-JANUARY-2026 (WEDNESDAY)

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
IN COURT ROOM 2**

GOOGLE MEETING ID= RON-RRQO-ANT, TIME= 10:30AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
31	ITA 2452/KOL/2025	2017-2018	[A] NIMBONG GRAM PANCHAYAT SAHAKARI KRISHI UNNAYAN SAMITY LTD.	
32	ITA 2453/KOL/2025	2021-2022	[A] SREERAM IRON WORKS PRIVATE LIMITED	
33	ITA 2526/KOL/2025	2014-2015	[A] SULTANPUR S.K.U.S. LTD.	
34	ITA 2527/KOL/2025	2016-2017	[A] CANOPY CONSTRUCTION	
35	ITA 2530/KOL/2025	2016-2017	[A] VIJAY KUMAR JHA	
36	ITA 2580/KOL/2025	2022-23	[D] DINESH AGARWAL	
37	ITA 2581/KOL/2025	2022-23	[D] ANKIT AGARWAL	
38	ITA 2583/KOL/2025	2021-22	[A] SHISHIR DHATWALIA	
39	ITA 2595/KOL/2025	2013-2014	[A] M/S. RAIMA EQUITIES PVT. LTD.	
40	ITA 2598/KOL/2025	2019-20	[A] ABHISHEK SETHIA	
41	ITA 2674/KOL/2025	2017-2018	[A] JHARNA SINGH	
42	ITA 2687/KOL/2025	2018-2019	[A] RENU BOTHRA	


Assistant Registrar
08-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF SMC BENCH FOR 15-JANUARY-2026 (THURSDAY)

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
IN COURT ROOM 2**

GOOGLE MEETING ID= RON-RRQO-ANT, TIME= 10:30AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2446/KOL/2024	2008-09	[A] ASHISH AGARWAL	
2	ITA 57/KOL/2025	2013-14	[D] KUSUM DISTRIBUTORS PRIVATE LIMITED	
3	ITA 184/KOL/2025	2009-10	[A] SHITAL GOODS PRIVATE LIMITED	
4	ITA 557/KOL/2025	2012-13	[A] VESHNAWY VYAPAAR PVT. LTD.	
5	ITA 690/KOL/2025	2011-12	[A] M/S. KALIMATA ISPAT INDUSTRIES PVT. LTD.	
6	ITA 820/KOL/2025	2017-2018	[A] SHRUTI AGARWAL	
7	ITA 938/KOL/2025	2015-16	[D] GLOBAL CAPITAL MARKETS LIMITED	
8	ITA 1401/KOL/2025	2018-2019	[A] SUSHIL KUMAR GOYAL	
9	ITA 1479/KOL/2025	2012-2013	[A] SHREYA AGARWAL	
10	ITA 1694/KOL/2025	2015-2016	[A] CHATTERJEE RESOURCES DEVELOPERS PVT. LTD.	
11	ITA 1698/KOL/2025	2018-2019	[A] CHAMPALAL SURANA	
12	ITA 1712/KOL/2025	2005-2006	[A] M/S. STAR TRAVEL	
13	ITA 1713/KOL/2025	2013-2014	[A] PROMISING DEVELOPERS PVT. LTD.	
14	ITA 1716/KOL/2025	2020-2021	[A] MAYNA MONDAL	
15	ITA 1721/KOL/2025	2012-2013	[A] MOHAN JUTE LTD.	
16	ITA 1729/KOL/2025	2015-2016	[A] KUNDAN KUMAR SINGH	
17	ITA 1890/KOL/2025	2017-18	[A] MAHADEB SAHA	
18	ITA 1895/KOL/2025	2019-2020	[A] TAKAPURA SKUS LTD.	
19	ITA 1939/KOL/2025	2014-2015	[A] AMARENDRA SINGH	
20	ITA 1940/KOL/2025	2016-2017	[A] AMARENDRA SINGH	
21	ITA 1941/KOL/2025	2012-2013	[A] AASHKIRAN COMMODITIES PVT. LTD.	
22	ITA 1968/KOL/2025	2020-2021	[A] RAJENDRA RAJAK	
23	ITA 1969/KOL/2025	2013-2014	[A] PADMA DAS	
24	ITA 2065/KOL/2025	2017-2018	[A] SUVASIS CHATTERJEE	
25	ITA 2117/KOL/2025	2014-2015	[A] KHOKAN MONDAL	
26	ITA 2383/KOL/2025	2010-2011	[A] THE BANKURA TOWN CO-OPERATIVE BANK LIMITED	
27	ITA 2394/KOL/2025	2020-2021	[A] MOHINIDEVI CHUNILAL SOMANI ABMM EDUCATIONAL FOUNDATION	
28	ITA 2396/KOL/2025	2014-2015	[A] RABINDRA KUMAR SETHIA	
29	ITA 2397/KOL/2025	2015-2016	[A] SUJAN SHARMA	
30	ITA 2399/KOL/2025	2018-2019	[A] BIRBHUM ENTERPRISE PVT. LTD.	
31	ITA 2400/KOL/2025	2008-2009	[A] NEERAJ KUMAR JAISWAL, LEGAL HEIR OF CHHAJEELAL JAISWAL	

CAUSE LIST OF SMC BENCH FOR 15-JANUARY-2026 (THURSDAY)

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
IN COURT ROOM 2**

GOOGLE MEETING ID= RON-RRQO-ANT, TIME= 10:30AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
32	ITA 2407/KOL/2025	2014-2015	[A] THE ANDHRA OXYGEN PVT. LTD.	
33	ITA 2408/KOL/2025	2018-2019	[A] RAYCHAK NIJKHAYRA SAMABAY KRISHI UNNAYAN SAMITI LIMITED	
34	ITA 2415/KOL/2025	2017-2018	[A] TIRUMANI SUPPLIERS LLP	
35	ITA 2606/KOL/2025	2020-2021	[A] SATVIK FARMS	
36	ITA 2608/KOL/2025	2018-2019	[A] EXCEL FINANCIAL CONSULTANTS (P) LIMITED	
37	ITA 2612/KOL/2025	2012-2013	[A] BALAJI FARMHOUSE ESTATE PRIVATE LIMITED	


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08-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF PART HEARD MATTERS,
FOR 12-JANUARY-2026 (MONDAY)**

**BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER
AND SHRI SONJOY SARMA, JUDICIAL MEMBER**

CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	936	KOL	2025	2014-15	[A] KIRAN VYAPAR LIMITED	B	
2	ITA	937	KOL	2025	2015-16	[A] KIRAN VYAPAR LIMITED	B	


Assistant Registrar
08-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
PART HEARD MATTERS
FOR 13-JANUARY-2026 (TUESDAY)**

BEFORE **SHRI SONJOY SARMA, JUDICIAL MEMBER**
AND **SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

PART HEARD MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	ITA	2532	KOL	2025	2022-2023	[A] MALLIK SAKILA	C


Assistant Registrar
08-Jan-2026